

गया (बिहार) में विमानपत्तन का विकास किया जाना

937. **श्री जनार्दन यादव:** क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि बिहार स्थित बौद्ध-गया क्षेत्र विदेशी पर्यटकों के आकर्षण का केन्द्र रहा है;

(ख) क्या यह भी सच है कि प्रति वर्ष लाखों विदेश बौद्ध-गया आते हैं; और

(ग) क्या उपरोक्त को ध्यान में रखते हुए गया में विमानपत्तन का विकास करने और प्रतिदिन उड़ान के प्रचालन की कोई योजना बनाई गई है, यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

नागर विमानन मंत्री (श्री अनंत कुमार): (क) से (ग) बिहार में बोध गया एक प्रसिद्ध तीर्थ स्थल है जो विशेष रूप से भारत और दूसरे देशों में रहने वाले बौद्धमत के अनुयायियों के लिए आकर्षण का केन्द्र है। गया विमानपत्तन 50 सीटों वाले टर्बो-प्राप विमानों के प्रचालनार्थ उपयुक्त है। अभी तक किसी भी विमान कंपनी ने गया विमानपत्तन के लिए दैनिक उड़ानें प्रचालित करने के संबंध में अपनी रुचि नहीं जताई है, अतः भारतीय विमानपत्तन प्राधिकरण की इस विमानपत्तन के विकास संबंध कोई तात्कालिक योजना नहीं है।

Settlement of Cases of Air Corporations SOST Employees Association

938. **SHRI A. VIJAYA RAGHAVAN:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of issues represented by the Air Corporations SOST Employees Association which have been settled in the years 1997 and 1998;

(b) the number of issues still pending and the reasons for their non-settlement; and

(c) the details of each case separately?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) to (c) A total of 127 issues pertaining to Air India, Indian Airlines and Alliance Air were raised by the Air Corporations SOST Employees Association. Out of these, 113 issues have been settled. The remaining issues relate of Promotion, Housing Loans, Transfers, Harassment

etc. Settlement of these issues is an on going process. The concerned organisations have been advised to settle the pending issues at the earliest.

Productivity Linked Incentive scheme in Indian Airlines

939. **SHRI CO. POULOSE:**
SHRI JIBON ROY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the productivity linked incentive scheme has been introduced in Indian Airlines in respect of employees covered by Air Corporation Employees Union and if so, from what date;

(b) the amount of incentive paid to the employees in terms of percentage of wages under the scheme applicable to employees covered by Air Corporations Employees Union; and

(c) whether there is any dispute regarding the payment of productivity linked incentive scheme in respect of employees covered by Air Corporations Employees Union and if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Yes Sir. Productivity Linked Incentive Scheme is in force for the employees covered by the Air Corporations Employees Union (ACEU) w.e.f. 1.1.1995.

(b) The amount of incentive which is dependent on the actual performance against various parameters such as number of passengers carried, on-time performance etc., vary from month to month. There is no fixed percentage.

(c) No, Sir.

Decline in Air Traffic Carried by Indian Airlines

940. **SHRI AKHILESH DAS:**
SHRIMATI VEENA VERMA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there has been marked decline in air-traffic carried